

THE HIGH COURT OF ORISSA, CUTTACK

Notice No. Admn. Comp-XXXIV-24/2021-8130, Dtd. 26.05.2022

NOTICE

It is hereby notified that the bid submitted by M/s ACCEL IT Services (A division of ACCEL Ltd.) Bhubaneswar, M/s SONATECH INFO SOLUTIONS PVT. LTD, Bhubaneswar and Rapidtech IT Services, Bhubaneswar pursuant to this Court's e-Procurement Notice No- XXXIV-24/2021-22-4191, dated: 10.03.2022 (towards CAMC of 1688 numbers of ACER Desktop Computers Supplied to the District and Sub-Ordinate Courts across the State under E-Courts Project) are found to be qualified in the Technical Bid Evaluation process.

Their Financial bids shall be opened on Dtd - 27.05.2022 at- 11.30 A.M .

By order

Jm
26/5/2022

Registrar (Judicial)